

Limited. The proposal is at present under consideration of the Government. The salient details of the proposal are briefly as follows :

- (i) Pensionary relief based on the formula applicable to retired Government Servants.
- (ii) Relief to be effective from April 1, 1983.

[Translation]

Industrialists Delegation to China

6416. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether a delegation of Indian Industrialists has gone to China;

(b) if so, the number of members of this delegation and the purpose of sending this delegation there; and

(c) the duration of their stay in China and the matters to be studied by it ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). A 10-member non-official delegation led by the President, Federation of Indian Chambers of Commerce and Industry visited China from 1st to 12th May 1984 at the invitation of the China Council for promotion of International Trade.

The main objective of the delegation, it is understood, was to explore possibilities of increasing trade with China as also setting up joint ventures and participating in technology transfer and also to get acquainted with the many changes that have been brought about in different sectors of China's economy.

[English]

Letter of Intent for Manufacture of Pottassium Ferro to Andhra Pradesh Industrial Development Corporation

6417. SHRI N. V. RATNAM : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Andhra Pradesh Industrial Development Corporation applied for letter of intent for manufacture of Pottassium Ferro Cyanide, Sodium Ferro Cyanide and Calcium Ferro Cyanide in any backward area of Andhra Pradesh;

(b) whether it was returned by the Union Government back for certain clarifications;

(c) whether the Andhra Pradesh Industrial Development Corporation resubmitted it to the Union Government explaining in details the economics and advantages of the project; and

(d) whether Union Government propose to reconsider their stand to grant letter of intent soon ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). M/s. Andhra Pradesh Industrial Development Corporation Limited, a State Government Undertaking, had submitted an application for grant of an industrial licence for setting up a new undertaking in Distt. Khammam in the State of Andhra Pradesh for the manufacture of Potassium Ferro-Cyanide, Sodium Ferro-Cyanide and Calcium Cyanide. The proposal has been, prima-facie, rejected on the ground that the same is based on continuous import of raw materials and further the proccss of manufacture contemplated is an obsolete one and, therefore, in the long run the project will not be economically viable. The Company has represented against the, prima-facie, rejection furnishing certain supporting data to enable the Government to process their case further.

[Translation]

Increase in Industrial Capital in Rajasthan

6418. SHRI VISHNU MODI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received any proposal from the Rajasthan Government stressing the need for increasing the percentage of industrial capital investment in that State;